



# The Insolvency and Bankruptcy Board of India &

Indian Institute of Insolvency Professionals of ICAI  
in association with the  
**British High Commission**  
organising a session on

## **“INDIVIDUAL INSOLVENCY”**

Friday, December 3, 2021  
3:30 PM – 5:30 PM

### AGENDA

- Need of Individual Insolvency Regime in India
- Legislative Framework (Tentative) in India
- Overview of Individual Insolvency Process in UK
- Procedure of the Bankruptcy and IVA process in UK

### Chief Guest



**Mr. Suresh Prabhu**  
Hon'ble Member of Parliament & Former  
Minister of Civil Aviation, Railways,  
Commerce & Industry.

### Keynote Address & Welcome address by



**Mr. Sudhaker Shukla**  
WTM, IBBI



**Dr. Ashok Haldia**  
Chairman, IIIPI

### Eminent Speakers



**Ms. Kanika Kitchlu Connolly**  
Partner, TLT LLP



**Ms. Renuka Sane**  
Associate Professor, NIPFP



**Mr. Rob Armstrong**  
Managing Director, Kroll

Joining Link: [https://svilive.in/session\\_on\\_individual\\_insolvency/](https://svilive.in/session_on_individual_insolvency/)